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Title: Introduction of the High Court of Kerala (Establishment of a Permanent Bench at Kozhikode) Bill, 2012.

SHRI M.K. RAGHAVAN (KOZHIKODE): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Kerala at Kozhikode.

सभापति मंडोदर्य : पूँज याह है

"कि केरल उच्च न्यायालय की कोझीकोड में एक रथार्यी न्यायपीठ की स्थापना का उपबंध करने वाले विधेयक को पुरास्थापित करने की अनुमति दी जाए।"

प्रस्ताव स्वीकृत हुआ।

SHRI M.K. RAGHAVAN : I introduce the Bill.

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